S.No.4

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSCIAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT **10:30 AM**

CP No. 37/241/HDB/2024
U/s. 441 R/w Section 96 & 99 of Companies Act, 2013

IN THE MATTER OF:
M/s. Indis Cental Park Properties Pvt Ltd &
Mr. Jaganmohan Reddy Soma, & Ms. Kumkuma Sangeetha **…Petitioner**

AND

Registrar of Companies, Telangana **…Respondent**

C O R A M:-
DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

New Admission:
No representation for the petitioner.
Matter adjourned to 18.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Swapna